

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT)(Insolvency) No. 554 of 2019**

**IN THE MATTER OF:**

**Industrial Engineering Co.**

**...Appellant**

**Vs**

**M/s Merchem Ltd. & Anr**

**....Respondents**

**Present:**

**For Appellant: Mr. Jitendra Malkan and Ms. Dharita Malken,  
Advocate**

**For Respondents: Mr. K.V. Balakrishnan, Advocate**

**ORDER**

**16.08.2019** Learned Counsel for the Appellant prays for and is allowed to file rejoinder affidavit by 21<sup>st</sup> August, 2019. Post the case 'for Admission (After Notice)' on **5<sup>th</sup> September, 2019**.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

*Akc/Sk*